

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14160 OF 2004

(From the final judgement and order dated 21/11/2003 in CMWP No. 1505/1996 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner

(s)

VERSUS

RAJ KISHORE YADAV & ANR.

Respondent

(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.

Date: 25/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s) Mr.C.D.Singh, Adv.

Mr. Vivek Singh, Adv.

Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s) Mr. Jitendra Mohan Sharma,Adv.

Mr. Mithlesh Kumar Pandey, Adv.

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Special Leave granted.

(SUKHBIR PAUL KAUR)

COURT MASTER

(VIJAY DHAWAN)

COURT MASTER